

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 632
TO BE ANSWERED ON 20.07.2022**

DAMAGES TO RAILWAY PROPERTY

**632. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:
SHRI HIBI EDEN:
SHRI RATTAN LAL KATARIA:
SHRI THIRUNAVUKKARASAR SU:
SHRI KODIKUNNIL SURESH:
SHRI MANNE SRINIVAS REDDY:
SHRI KOMATI REDDY VENKAT REDDY:
SHRI A. RAJA:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has incurred huge losses on account of the destruction of its property, burning of trains and disruption of rail services on account of public disorder consequent to the launching of Agneepath Scheme in the country;**
- (b) if so, the details thereof along with the losses incurred to the Indian Railways due to various other causes during the last three years, year-wise;**
- (c) the number of people arrested during the protest/died/injured/compensation paid to the victims and their families; zone/station/division-wise;**
- (d) whether the Government has formulated or is working in the direction of formulating any concrete policy to check the damage of railway property on account of the said protest, if so, the details thereof;**
- (e) the number of cases that have been registered on account of destruction of railway property and the recoveries made so far, year-wise;**

- (f) the States that have witnessed maximum destruction of railway property and disruption of services on account of poor law and order situation;**
- (g) whether the Ministry has formulated any concrete policy to compensate the loss of property; and**
- (h) if so, the details thereof and the steps taken by the Railways to counter these unforeseen challenges ?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (h): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF UNSTARRED QUESTION NO. 632 BY SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH, SHRI HIBI EDEN, SHRI RATTAN LAL KATARIA, SHRI THIRUNAVUKKARASAR SU, SHRI KODIKUNNIL SURESH, SHRI MANNE SRINIVAS REDDY, SHRI KOMATI REDDY VENKAT REDDY AND SHRI A. RAJA TO BE ANSWERED IN LOK SABHA ON 20.07.2022 REGARDING DAMAGES TO RAILWAY PROPERTY

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith. Cases of damage, destruction of government property including railway property are registered and investigated by the concerned GRP/State Police under IPC & Railways Act.

In the year 2022, Indian Railways suffered loss of ₹ 259.44 Crores due to damage/destruction of railway assets. Separate data regarding amount of refund granted to passengers due to disruption of rail services on account of public disorder consequent to agitation like those held after launching of Agneepath scheme is not maintained. However, during the period 14.06.2022 to 30.06.22, a total refund of approximately ₹ 102.96 Crores was granted on account of cancellation of trains.

During the last 3 years i.e.2019, 2020 and 2021, the losses incurred to the Indian Railways due to other agitation are ₹ 151 cr., ₹ 904 cr. and ₹ 62 cr. respectively.

The zone-wise details of the number of people arrested/died/injured during agitations against launching of Agneepath Scheme, is appended. No compensation has been paid to the passengers and their families who died/injured during this protest.

Regular coordination is maintained by RPF with the State Police/Government Railway Police (GRP) authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as in running trains. In order to check the damage of railway property on account of protests against launching of Agneepath Scheme, senior officers of RPF were rushed to vulnerable locations from other non sensitive offices/formations to actively respond to the need arising out of the situation. 8 coys of RPSF and 10 coys of CAPFs were deployed in disturbed areas to restore order during the agneepath agitation. In all incidents of damage/destruction, cases have been registered and offenders are being identified, followed with their arrest. Inquiry into these cases is closely monitored by Senior Officers. Besides cases registered by State Police/GRP, Criminal Cases under relevant provision of law have also been registered by RPF. Close coordination is being made and coordinated efforts are being taken to identify and apprehend the offenders using modern technology. Preparedness to tackle such situation is also reviewed associating MHA, CAPFs and State Police. Social Media platforms through which perpetrators were encouraged/ incited to participate in violence were identified and disrupted. Cyber cells were tasked to identify the whatsapp group and to track the social media platforms to gather movements of perpetrators so that their activities and movements could be monitored.

(e) to (h) : During the year 2019, 2020 & 2021, the number of cases registered on account of destruction of railway property are 95, 30 and 34 respectively. No recoveries to compensate the loss occurred to railways have been made so far.

The States of Bihar and Telengana have witnessed maximum destruction of railway property due to law and order situation during the current year i.e. 2022 (upto June).

Considering the report of High Level Safety Review Committee (Kakodkar Committee), guidelines have been issued to Zonal Railways for filing compensation claim cases in court of law in cases of disruption and vandalism suffered by Railways during agitations, rail roko, bandh etc.

Following measures are being taken by the Railways in coordination with GRP/District Police to check the damage of railway property during agitations:-

- 1. Deployment of Police/GRP & RPF personnel at vulnerable places with riot gears and Arms & Ammunition.**
- 2. Smooth coordination with GRP & State Police is ensured to plan joint action in such cases.**
- 3. Collection and sharing of Intelligence inputs with all intelligence agencies.**
- 4. Cyber patrolling and collection of technical intelligence through modern technological tools being done to collect inputs on these types of activities.**
- 5. Installation of CCTV cameras at vulnerable places to get an alert about the situation and the feed is monitored for the purpose of investigation/enquiry.**
- 6. Special training is imparted to RPF personnel to deal with riots/ unlawful assemblies by imparting mob control drills to respond to such eventualities effectively.**
- 7. Regular co-ordination meetings are conducted with GRP/Civil Police to discuss the preparedness in case of such situation for collecting and sharing of criminal intelligence.**

APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 632 BY SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH, SHRI HIBI EDEN, SHRI RATTAN LAL KATARIA, SHRI THIRUNAVUKKARASAR SU, SHRI KODIKUNNIL SURESH, SHRI MANNE SRINIVAS REDDY, SHRI KOMATI REDDY VENKAT REDDY AND SHRI A. RAJA TO BE ANSWERED IN LOK SABHA ON 20.07.2022 REGARDING DAMAGE TO RAILWAY PROPERTY

(a) to (d): The zone-wise details of the number of people arrested/died/injured due to agitations against launching of Agneepath Scheme:-

Zonal Railway	No. of persons arrested for agitations against Agneepath Scheme	No. of persons died during agitations against Agneepath Scheme	No. of persons injured during agitations against Agneepath Scheme
Central	10	0	0
Eastern	56	0	0
East Central	700	1	14
Northern	100	0	0
North Central	102	0	0
North Eastern	298	0	0
Northeast Frontier	14	0	0
North Western	11	0	0
Southern	1051	0	0
South Central	244	1	21
Western	43	0	0
West Central	13	0	0
